

Reports and Accounts (2014-15) of various Company and Corporation and related papers

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): Sir, I lay on the Table:—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(i) (a) Thirty-sixth Annual Report and Accounts of the Bharat Wagon and Engineering Company Limited, Patna, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 4468/16/16]

(ii) (a) Annual Report and Accounts of the Kolkata Metro Rail Corporation Limited (KMRCL), Kolkata, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4467/16/16]

I. Outcome Budget of the Ministry of Road Transport and Highways**I. Outcome Budget (2016-17) of the Ministry of Shipping**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; AND THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.) : Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

(i) Outcome Budget for the year 2016-17, in respect of the Ministry of Road Transport and Highways.

(ii) Outcome Budget for the year 2016-17, in respect of the Ministry of Shipping.

[Placed in Library. See No. L.T. 4401/16/16]

Accounts (2014-15) of the Maharishi Sandipani Rashtriya Vedavidya Pratishthan, Madhya Pradesh and related papers

मानव संसाधन विकास मंत्रालय में राज्य मंत्री [प्रो. (डा.) राम शंकर कथेरिया]: महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:—

- (a) Annual Accounts of the Maharshi Sandipani Rashtriya Vedavidya Pratishthan, Ujjain, Madhya Pradesh, for the year 2014-15, and the Audit Report thereon.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above. [Placed in Library. *See* No. L.T. 4360/16/16]

I. Reports and Accounts (2014-15) of various Corporation, Board, Institutes, Academy, Centre, Institution and related papers

II. Outcome Budget (2016-17) of the Department of Science and Technology

III. Outcome Budget (2016-17) of the Department of Scientific and Industrial Research

IV. Outcome Budget (2016-17) of the Department of Bio-Technology

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; AND THE MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI Y. S. CHOWDARY): Sir, I lay on the Table:—

- I. A. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Sixty-first Annual Report and Accounts of the National Research Development Corporation (NRDC), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
[Placed in Library. *See* No. L.T. 4029/16/15]
- B. (1) A copy each (in English and Hindi) of the following papers, under Section 14 of the Technology Development Board Act, 1995:—
 - (a) Nineteenth Annual Report and Accounts of Technology Development Board, New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
[Placed in Library. *See* No. L.T. 4475/16/16]